

alternate Mondays. During the last one year, Doordarshan has telecast 6 items in Bhojpuri, which include one feature film, 3 songs featured in the Chitramala programme and 2 Bhojpuri folk songs.

[*English*]

Telecast of National Programme from Doordarshan Kendra Srinagar

3887. PROF. SAIFUD-DIN SOZ : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the time used in telecasting National Programme from Doordarshan Kendra, Srinagar ;

(b) the time utilized for local programmes ; and

(c) whether time utilized for local programmes was enough in view of the public demand ?

THE MINISTER OF STATE OF THE MIISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) The time used in telecast of the National Programme is 2 hours and 35 minutes per day on an average. It excludes special Sunday morning and afternoon transmissions.

(b) The time used for telecast of local programmes by Doordarshan Kendra, Srinagar, is 3 hours and 10 minutes per day on an average. It excludes educational programmes telecast for a duration of 20 minutes on school days.

(c) No such specific demand has been received. However, in view of constraints of resources and limited programme production facilities, it is not possible to increase the total transmission time of Doordarshan Kendras, including Srinagar, at present.

Pilot Scheme for Shifting Cultivation

3888. SHRI RADHAKANTA DIGAL : Will the Minister of AGRICUL-

TURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Pilot projects were implemented in some States to control shifting cultivation as a Central Sector Scheme ;

(b) whether the above pilot project was subsequently transferred to the State Sector ;

(c) whether Government are aware that the above projects have not been implemented properly due to resource constraints of the respective States ; and

(d) if so, the specific steps proposed to be taken by the Centre to see that the project is properly implemented ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) to (c). Yes, Sir,

(d) A Central Sector programme for control of shifting cultivation for Seventh Plan with an outlay of Rs. 75 crores for settling 25,000 jhumia families in all the problem States and Union Territories has been formulated in accordance with the recommendations of Task Force on Shifting Cultivation in India and the Committee of Ministers for Economic Development of North Eastern Region and also National Board on Shifting Cultivation. Approval of Planning Commission and Ministry of Finance is awaited. The broad strategy is to wean away the shifting cultivators from this practice through beneficiary oriented programmes, aiming at providing alternative occupation and economic upliftment. Once this proposed Central Sector Programme is approved for implementation, it will be taken up from 1985-86 and implemented by the concerned States and Union Territories.

[*Translation*]

Applications for Setting up Flour Mills in Himachal Pradesh

3889. SHRI K.D. SULTANPURI : Will the Minister of FOOD AND CIVIL

SUPPLIES be pleased to state :

(a) number of persons who have applied for setting up flour mills in Himachal Pradesh ;

(b) the action taken thereon ; and

(c) the number of the States in the country which have sought permission for setting up flour mills during the past two years ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (c). A number of applications have been received for grant of industrial licence under I (D & R) Act or for permission/Milling Licence under Wheat Roller Flour Mills (L & C) Order, 1957, for establishment of roller flour mills from almost all States/Union Territories in the country including Himachal Pradesh.

(b) As the Government decided in May, 1980, as a general policy, not to issue fresh permissions for setting up of roller flour mills in the country, all applications received from Himachal Pradesh for establishment of roller flour mills were rejected.

[English]

Complaints against Contractors and Officials of FCI in Shahjahanpur, U.P.

3890. SHRI JITENDRA PRASADA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received complaints of irregularities and malpractices against contractors of Food Corporation of India in district Shahjahanpur, Uttar Pradesh ; and

(b) if so, action taken against the erring contractors and officials of the Food Corporation of India ?

THE MINISTER OF FOOD AND

CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) Yes, Sir.

(b) Preliminary enquiries conducted at District level indicate involvement of Assistant Manager (Depot) in various irregularities including favour to the contractor. Further appropriate action is in progress.

Telecast of serial "India's struggle for freedom"

3891. SHRI K. KUNJAMBU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the serial entitled "India's struggle for freedom" which was being showing on Delhi television has been discontinued ;

(b) if so, the reasons therefor ; and

(c) whether various important episodes of the freedom struggle which have not so far been shown will be telecast regularly ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

Sub-Letting of Government Accommodation

3892. SHRI CHINTAMANI PANIGRAHI :
SHRI M.V. CHANDRA-
SEKHAR MURTHY :
SHRI H.G. RAMULU :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it has come to the notice of Government that many quarters allotted to Government Servants are let out by them ;